

पैसेजर रखना भी चाहते हैं, मगर रेलवे के कंडक्टर यह कहते हैं कि तुम सामान रखो लेकिन हमारी जिम्मेवारी नहीं है। मैं कहती हूँ कि यह ठीक नहीं है।

डा० राम सुभग सिंह : यह टू टायर, थ्री या एयर कंडीशन्ड कोच की बात नहीं है। यह अलग व्यवस्था जो है वह दूसरी गाड़ियों में है और वहां भी जहां-जहां कंडक्टर गाड़ें हैं वहां दायित्व लेने के लिए हम लोग उनमें कहेंगे, लेकिन दिक्कत यह हो सकती है कि वहां कोई रमीद इण्डू नहीं की जाती है और इसलिए अगर कोई कहे कि मैंने इतना सामान रखा और कोई दूसरा कहे कि इतना रखा तो झगड़ा हो सकता है। इसलिए उसकी पूरी जवाबदेही की बात हम लोग नहीं कहेंगे। लेकिन तब भी यह जरूर हम अपने कम-कारियों से कहेंगे कि वे हर संभव मदद कारियों की करें।

(Shri R. S. Khandekar rose)

MR. CHAIRMAN: The fund of details about this question is immense. So, I will pass on to the next question.

MANUFACTURE OF BRANDY FROM CASHEW APPLE

*577. SHRI DEOKINANDAN NARAYAN : Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether a factory for the manufacture of brandy from cashew apple juice is going to be set up in Kerala;

(b) If so, what would be its annual manufacturing capacity; and

(c) the capital expenditure involved on the project?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA):

(a) No proposal for the manufacture of brandy from cashew apple in Kerala has been received.

(b) and (c) Do not arise.

SHRI ARJUN ARORA: May I know if the manufacture of brandy from this particular raw material is a possibility and, if it is so, will the Government explore the possibility and utilise this raw material for this beautiful product?

SHRI BIBUDHENDRA MISRA : There is a possibility. As a matter of fact, in Goa, they have been doing it. But it is not permitted to be sold in the shops, in foreign bars, but it is sold in the taverns there. It is being done in Goa.

श्री भगवत नारायण भागंब : मैं यह जानना चाहता हूँ कि जब से देश स्वतंत्र हुआ है तब से अब तक नई नई प्रकार की शराब बनाने के कितने नए तरीके निकाले गए ?

श्री प्रकाश नारायण सभू : जितने नए-नए दुनिया में ऐरोप्लेन्स निकाले गए।

श्री टी० एन० सिंह : इसका उत्तर देना मुश्किल है क्योंकि अभी इसके बारे में कोई जानकारी हमारे पास यहाँ नहीं है।

SHRI CHANDRA SHEKHAR: May I know whether the hon. Minister is aware of the fact that the industrial development in Kerala State during the last five years has been defective and that in almost all the industrial undertakings there has been large-scale misuse of public money and that public money has been given in favour of private industrialists?

SHRI T. N. SINGH: I do not know whether this question arises from this question about cashew apple juice. But I repudiate the allegations made.

SHRI K. DAMODARAN: Has the Government's attention been drawn to the fact that this particular cashew apple is being used for illicit distillation and if it is a fact, why cannot the Government itself take the initiative to use it for legally preparing toddy? That would be a brandy from cashew apple.

MR. CHAIRMAN: Because it is nationalised, why don't you produce toddy?

SHRI T. N. SINGH: This is not one of the items taken under the public sector—I believe—in the country, I mean, this brandy manufacture by public sector undertakings. But certainly every effort is being made to utilise this material. It is not only brandy which can be manufactured from this material. There are other things which can be manufactured out of this; and the Central Food Technological Research Institute is at work on this point.

SHRI DEOKINANDAN NARAYAN : May I know whether, whatever is manufactured—brandy or any other wine—will be for export purposes or for local consumption?

MR. CHAIRMAN: As the case may be.

SHRI BIBUDHENDRA MISRA : As I said, there is no proposal by anybody to set up a factory. But in Goa there are certain firms and they are now trying to export it.

SHRI M. M. DHARIA: May we know how much of brandy or wine is imported from the foreign countries? And, when we are facing the stringency of foreign exchange, what efforts are being made not to import any brandy or wine? Also will it be possible for this country to export this wine or brandy?

MR. CHAIRMAN: Is cashew-nut involved in the question?

SHRI M. M. DHARIA: It is. The question is related because brandy or wine can be prepared from cashew-nut or from other articles. But the important question is how much import is made of brandy or wine, and is it not possible for us to stop that import by manufacturing that wine or brandy here through cashew-nut or some other articles?

MR. CHAIRMAN: You mean the import of the beautiful material. Next question.

IMPORT LICENCES FOR BALL BEARINGS AND STEEL SHEETS

*578. **SHRI ABDUL GHANI:** Will the Minister of COMMERCE be pleased to

refer to the reply given to Unstarred Question No. 699 in the Rajya Sabha on the 16th September, 1965 and state :

(a) the quantity of ball bearings and steel sheets imported by M/s. Kabir Woollen Mills, Card Clothing Mill and Raj Tool Industries of Ludhiana during the last five years; and

(b) whether these concerns have installed machinery for those items?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) and (b) Do not arise as no licence was issued to any of the three firms for import of ball bearings and steel sheets during the period from 1st January 1960 to 31st August, 1965.

श्री عبدالغنی : کیا وزیر صاحب فرمائیں گے کہ ان کے پاس کوئی ایسی شکایت آئی کہ لاکھوں روپے کا بال بیرنگ اور لاکھوں روپے کا اسٹیل وائر آیا اور وہ بجائے لدھیانہ پہنچنے کے بمبئی میں ہی پہنچ گیا اور کسی کام نہیں آیا ؟

[श्री अब्दुल गनी : क्या वखीर साहब फरमाएंगे कि उनके पास कोई ऐसी शिकायत आई कि लाखों रुपए का बाल बियरिंग और लाखों रुपये का स्टील वायर आया और वह बजाय लुधियाना पहुंचने के बम्बई में ही पहुंच गया और किसी काम नहीं आया ?]

श्री० मनुभाई शाह : लाइसेंस ही नहीं दिया । माननीय सदस्य से मैं विनती करना चाहता हूँ । बहुत से क्वेश्चन इंडीवीजुअल फर्मस के बारे में बार-बार आते हैं । ज्यादातर यह ट्रेडिशन रही है कि ब्राड क्वेश्चन्स हों । अकेले इंडीवीजुअल फर्म के बारे में पूछते रहना शायद मुनासिब न हो ।

[] Hindi transliteration.